## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:806 ANSWERED ON:04.08.2011 INVESTIGATION AGAINST JUDGES Joshi Dr. Murli Manohar;Singh Shri Rajiv Ranjan (Lalan)

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether it is a fact that an investigation was carried out against large number of judges during April, 2010 to March, 2011;
- (b) if so, the total number of judges who were subjected to judicial probe;
- (c) the number of judges among them at the level of courts, lower to Supreme Court separately; and
- (d) the details of the main charges found during the probe against these judges?

## **Answer**

MINISTER OF LAW AND JUSTICE(SHRI SALMAN KHURSHID)

(a) to (d) The information is being collected and will be laid on the Table of the House.